

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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To

Shri Dilip Kumar (IAS),  
Joint Secretary (T&R),  
National Human Rights Commission,  
New Delhi.

No: 55098/CS Dated: 07-02-2019

Subject: Two Days Training Programme for Judicial Officers scheduled to be held from February 23<sup>rd</sup> to 24<sup>th</sup>, 2019 in the Indian Law Institute, New Delhi.

Ref.No: 23011/21/2018-19/Trg. dated 29-01-2019.

Sir,

On the subject cited above, I am desired to inform your good-self that Hon'ble The Chief Justice has been pleased to nominate the following Judicial Officers for attending the subject Training Programme:-

- 1) Mrs. Anjum Ara, Secretary District Legal Services Authority, Reasi;
- 2) Shri Faizan-ul-Haq Iqbal, Secretary, District Legal Services Authority, Baramulla.

**With regards.**

Yours faithfully,

(Sanjay Dhar)  
Registrar General

No: 55098-906/G Dated: 07-02-2019

Copy to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for kind information of Her Lordship.
- 2) Member Secretary, State Legal Services Authority, J&K, Jammu.
- 3) Mrs. Anjum Ara, Sub-Judge/Secretary District Legal Services Authority, Reasi.
- 4) Shri Faizan-ul-Haq Iqbal, Sub-Judge/Secretary District Legal Services Authority, Baramulla.  
.....for information and with the request to communicate the full particulars including the contact details and email address etc. to the concerned authorities on the address given in the communication copy of which is enclosed herewith.
- 5) Joint Registrar (Protocol), High Court Wing, Srinagar for information and n/a. He shall make necessary arrangements for boarding and lodging of the nominated Officers.
- 6) CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website for information of all concerned.

Registrar General